

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 116

IA(IBC)/945(CH)2024, IA(IBC)/1260(CH)2024, IA(IBC)/1574(CH)2024,
IA(IBC)/944(CH)2024, IA(IBC)/1261(CH)2024, IA(IBC)/1566(CH)2024,
IA(IBC)/1567(CH)2024, IA(IBC)/1570(CH)2024
In
CP(IB) No. 119/Chd/J&K/2019
(Admitted)

IN THE MATTER OF:

Punjab National Bank

...Petitioner

Vs.

Highland Automobiles Pvt. Ltd.

...Respondent

Under Section: 7 IBC, 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.09.2024.

24.07.2024

Pooja

Sd/-
Court Officer